

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/116/(IB)/2017

**NAME OF THE PETITIONER(S)** : AMALAGAMATIONS REPCO LTD

**NAME OF THE RESPONDENT(S)** : VISUWAM AUTO SPARES PVT LTD

**UNDER SECTION** : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	M. Vijayam for M/s. King & Parkridge	Counsel for Petitioner.	M. Vijayam
1.	A.M. Ilango.	Representing Counsel for Petitioner	

**ORDER**

Counsel for petitioner present. At this juncture, Shri A M Ilango, representing the Corporate Debtor caused appearance and prayed time. Time extended at request. Put up on 06.06.2017 at 2.30 P. M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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